

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3707
ANSWERED ON:12.08.2015
Construction of Multi-storey Buildings
Pathak Smt. Riti

Will the Minister of URBAN DEVELOPMENT be pleased to state:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has made some changes in policies for construction of multi-storey buildings in Delhi and if so, the details thereof;
- (b) the details of minimum and maximum limit of land, as provided for multi-storey buildings/societies in Delhi; and
- (c) whether there is a provision for some additional relaxation for the construction of above said multi-storey projects in Lal Dora area of villages and if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT
(SHRI BABUL SUPRIYO)

(a) & (b): Yes, Madam. Master Plan of Delhi-2021 (MPD-2021) amendment vide notification dated 04.03.2014 provides that "Buildings taller than 15m (without stilt) and 17.5m (including stilt) in all use zones will be considered as a High Rise Building". The height of such buildings and the size of the plot/land shall be governed by the Development Control Norms as provided for different use premises in MPD-2021.

(c): No, Madam.
â€â€â€â€â€.